

22

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : C A/95, 96/2017
PETITION NUMBER : TCP/110/2016
NAME OF THE PETITIONER(S) : M.R.Sarangapani Reddy & Another
NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1	THIRIYAMBAK KANNAN	Counsel for the Petitioner	
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ORDER

Shri Thriyambak Kannan, counsel for petitioner present. He is directed to furnish proof of publication of service of notice on the respondents by the next date of hearing. Put up on 30.5.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)